

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme – Refresher Course to certain District Judges working in the State of Telangana from 26.05.2020 to 28.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm – Nomination of Officers - **ORDERS - ISSUED.**

REF: 1. Letter ROC No. /2020/TSJA-Sec'bad, dated 19.05.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No.1178/2020-B.SPL., DATED:21.05.2020.

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges working in the State of Telangana are hereby nominated to participate in the refresher Course scheduled from 26.05.2020 to 28.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm.

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION
1.	SMT. P.SREE SUDHA, Principal District and Sessions Judge, Nizamabad.
2.	SMT. C.SUMALATHA, Chief Judge, City Civil Court, Hyderabad.
3.	Dr. G.RADHA RANI, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
4.	SMT. V.B.NIRMALA GEETHAMBA, Chairperson, Industrial Tribunal – I, Hyderabad.
5.	SRI M.LAXMAN, Prl. District and Sessions Judge, Khammam.
6.	SMT. G.ANUPAMA CHAKRAVARTHY, Prl. District and Sessions Judge, Karimnagar.
7.	SMT. M.G.PRIYADARSHINI, Prl. District and Sessions Judge, Adilabad.
8.	SRI N.TUKARAMJI, Metropolitan Sessions Judge, Hyderabad.
9.	SMT. K.SUJANA, Chief Judge, City Small Causes Court, Hyderabad.
10.	SMT. Y.RENUKA, Prl. District and Sessions Judge, Rangareddy District.
11.	SMT. K.SAI RAMA DEVI, Prl. District and Sessions Judge, Medak at Sangareddy.
12.	SRI B.R.MADHUSUDHAN RAO, Principal Special Judge for CBI Cases, Hyderabad.
13.	SRI M.V.RAMESH, Prl. District and Sessions Judge, Nalgonda.
14.	SMT. S.PREMAVATHI, Principal District and Sessions Judge, Mahabubnagar.

15.	SRI B.S.JAGJEEVAN KUMAR, VIII Addl. District and Sessions Judge, Miryalguda, Nalgonda District.
16.	SMT. M.R. SUNITHA, I Addl. Chief Judge, City Civil Court, Secunderabad.
17.	SMT. G.V.N.BHARATHA LAXMI, Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court-cum-VI Addl. District and Sessions Judge, Godavarikhani
18.	SRI SAMBASIVARAO NAIDU, Principal Special Judge for SPE & ACB -cum- IV Additional Chief Judge, City Civil Court, Hyderabad
19.	SRI V.VENKATA SESHU BABU, Chairman - LRAT - Cum - II Additional District and Sessions Judge, Rangareddy at L.B.Nagar.
20.	SRI B.SURESH, XIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
21.	SMT. B.PRATHIMA, XXV Additional Chief Judge, City Civil Court, Hyderabad
22.	MS. N.PREMA LATHA, VIII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
23.	SMT. KOKA RADHA DEVI, III Additional Chief Judge, City Civil Court, Hyderabad.
24.	Dr D.HEMANTH KUMAR, IV Additional Metropolitan Sessions Judge,-cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad
25.	SRI M.SRINIVASA CHARY, XXVII Additional Chief Judge, City Civil Court, Secunderabad.
26.	SRI M.KRISHNA MURTHY, Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.
27.	SRI CH.V.R.R.VARA PRASAD, Special Court at Hyderabad for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Telangana, Hyderabad.
28.	SRI G.RAJA GOPAL, IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District
29.	SRI K.SUDERSHAN, XIV Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.
30.	SRI MOHD. ABDUL RAFI, V Addl. District and Sessions Judge, Kothagudem, Khammam District
31.	SRI G.ANIL KIRAN KUMAR, VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.
32.	SRI A.KARNA KUMAR, XI Addl. Chief Judge, City Civil Court, Hyderabad
33.	SMT. S.N.SREEDEVI, IX Addl. Chief Judge, City Civil Court, Hyderabad.
34.	SRI HUZAIB AHMED KHAN, V Addl. District and Sessions Judge, Bhongir, Nalgonda District .
35.	SRI MOHAMMED NIZAMUDDIN, Chairman, Telangana State Wakf Tribunal, Hyderabad

36.	SRI D.RAVINDRA SHARMA, XXVI Addl. Chief Judge, City Civil Court, Hyderabad
37.	SRI K.BHAVANI PRASAD, VI Additional District and Sessions Judge, Siddipet, Medak District.
38.	SRI A.JAYA RAJ, X Additional Chief Judge, City Civil Court, Hyderabad.
39.	SRI K.KUSHA, III Additional District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.
40.	SRI BOYA SRINIVASULU, IX Addl. District and Sessions Judge, Wanaparthi, Mahaboobnagar District.
41.	SRI SURA SRINIVAS REDDY, III Additional Special Judge for CBI Cases, Hyderabad.
42.	SMT. S.V.P.SURYACHANDRA KALA VII Additional District and Sessions Judge, Bodhan, Nizamabad District.
43.	SRI Y.GOVINDA REDDY III Addl. District and Sessions Judge, Gadwal, Mahaboobnagar District.
44.	SRI B.SATHAIAH, IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.
45.	SRI K.PATTABHIRAMA RAO, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
46.	SMT. P.NEERAJA, Addl. Metropolitan Sessions Judge for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.
47.	SRI M.JOHNSON, IX Addl. District and Sessions Judge, Sircilla, Karimnagar District.
48.	SRI LALSINGH SRINIVASA NAIK, Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. Chief Judge, City Civil Court, Hyderabad
49.	SRI GANNARAPU SUDERSHAN, II Addl. District and Sessions Judge, Jagital, Karimnagar District.
50.	SRI SUGALI NARAYANA, VIII Addl. District and Sessions Judge, Medak.
51.	SRI K.KALYAN CHAKRAVARTHY, Chairman, L.R.A.T.-cum-II Addl. District and Sessions Judge, Suryapet, Nalgond District.
52.	SRI C.V.S.SAI BHUPATHI, IV Addl. District and Sessions Judge (Fast Track Court) Sathupalli, Khammam District.
53.	SRI J.JEEVAN KUMAR, VII Addl. District and Sessions Judge (Fast Track Court), Nirmal, Adilabad District.
54.	SRI V.SATYANARAYANA, V Addl. District and Sessions Judge (Fast Track Court), Jangon, Warangal District.

55.	SMT. J.MAITHREYI, VI Addl. District and Sessions Judge (Fast Track Court), Kukatpally, Rangareddy District.
56.	SMT S.SARITHA, IV Addl. District and Sessions Judge, (Fast Track Court), Siddipet.
57.	SRI S.RAVI KUMAR, IV Addl. District and Sessions Judge, (Fast Track Court), Nagarkurnool.

NOTE: 1. The proceeding is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for reporting for the above said refresher Training Programme.

REGISTRAR GENERAL

21.05.2020.

To:

1. The officers Concerned.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Caused Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
9. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the State of Telangana at Hyderabad.

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